

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M R . C H I R A G B H A N U S I N G H

Petition(s) for Special Leave to Appeal (C) No(s). 31497/2014

MEHENDRA PANDIT (D) THRO. HIS LRS BADRI PANDEY Petitioner(s)

V E R S U S

BABUA KOERI AND ORS

Respondent(s)

Date : 27/07/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Akhilesh Kumar Pandey, Adv.

For Respondent(s)

Mr. Rajeev Singh, Adv.

Ms. Asha Gopalan Nair, Adv.

Mr. Ujjwal Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

However, learned Counsel for the petitioner submits that respondent no. 11 has died. Four weeks' time is granted to learned Counsel for the petitioner to bring on record the Lrs. of deceased respondent no. 11.

List again on 7.9.2016.

(CHIRAG BHANU SINGH)
Registrar